

ITEM NO.55

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.16601/2017

(Arising out of impugned final judgment and order dated 21-12-2016 in WC No. 17859/2016 passed by the High Court of Judicature at Allahabad)

PRACHI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. INDUSTRIAL DEVELOPMENT & ORS.

Respondent(s)

WITH

SLP(C) No. 11746/2017 (XI)

(IA No. 1/2017 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS, IA No. 204472/2023 - EXEMPTION FROM FILING O.T., IA No. 26403/2019 - EXEMPTION FROM FILING O.T., IA No. 26401/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 204464/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 2/2017 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Date : 30-08-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s)

Mr. Pahlad Singh Sharma, AOR
Mr. Ajit Sharma, Adv.
Mr. Ranganath, Adv.
Mr. Sushil Kumar Sharma, Adv.
Mr. Virendra Kumar, Adv.
Mr. Vikas Kakkar, Adv.
Ms. Ankhi Sarkar, Adv.

Mr. Shayam Devan, Sr. Adv.
Mr. Ajit Sharma, AOR
Mr. Akshat Sharma, Adv.
Mr. Amrit Pradhan, Adv.
Mr. Kanchan Kumar Singh, Adv.

For Respondent(s)

Mr. Katubadi Ismail, Adv.
For M/S. Lawyer S Knit & Co, AOR

Mr. ANS Nadkarni, Sr. Adv.
Ms. Ruchira Gupta, Adv.

Mr. Shishir Deshpande, AOR
Ms. Pooja Tripathi, Adv.
Ms. Harshita Sharma, Adv.
Mr. Amit Kumar, Adv.
Mr. Abhishek Verma, Adv.
Ms. Deepti Arya, Adv.
Ms. Arzu Paul, Adv.
Ms. Manisha Gupta, Adv.

Mr. Abhishek Vikas, AOR
Mr. Ritesh Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks on a non-miscellaneous day.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
COURT MASTER (NSH)